

LEGISLATIVE ASSEMBLY OF THE STATE OF GOA TENTH SESSION, 2019

LIST OF UNSTARRED QUESTIONS FOR ANSWER ON 22ND JULY, 2019

TOTAL NO. OF UNSTARRED QUESTIONS: 103

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*Transferred to other day LAQ list.

**Transferred from other day LAQ list to this day LAQ list.

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1	Shri.Aleixo Reginaldo Lourenco	001, 002, 003, 004, 005, 006*, 007, 008, 009, 010, 011, 012, 013, 014, 015, 102**, 103**	
2	Smt. Alina Saldanha	016	
3	Shri. Chandrakant kavlekar	017 to 030 (DELETED)	
4	Shri Churchill Alemao	031	
5	Shri. Digambar Kamat	032, 033, 034, 035, 036, 037, 038, 039, 040, 041, 042, 043, 044, 045, 046	
6	Shri. Francisco Silveira	047, 048, 049, 050, 051, 052, 053, 054	
7	Shri Filipe Rodrigues	055 & 056 (DELETED)	
8	Shri. Isidore Fernandis	057, 058, 059, 060, 101**	
9	Shri. Nilkanth Halarnkar	061, 062, 063, 064, 065, 066, 067, 068, 069, 070, 071, 072, 073, 074, 100**	
10	Shri Prasad Gaonkar	075*, 076,	
11	Shri.Ravi Naik	077, 078, 079, 080, 081, 082, 083, 084, 085, 086, 087	
12	Shri. Wilfred D'sa	088, 089, 090, 091, 092, 093, 094, 095, 096, 097, 098, 099	



LEGISLATIVE ASSEMBLY OF THE STATE OF GOA TENTH SESSION, 2019

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SHRI ALEIXO REGINALDO LOURENCO <u>GOVERNMENT AND AIDED SCHOOLS AND HIGHER SECONDARY</u> SCHOOLS

- 001. WILL the Minister for Education be pleased to state:
 - (a) whether any directive have been issued to Government and Aided Schools and Higher Secondary Schools for last 5 years regarding conduct of fire safety audit and firefighting drills;
 - (b) whether Government is aware that several Government and Aided Schools and Higher Secondary Schools do not possess basic firefighting and safety equipment to meet an emergency;
 - (c) steps taken or proposed to be taken to provide all Government and Aided Schools and Higher Secondary Schools with fire extinguisher and similar equipment; and
 - (d) the details of all Schools that have received NOC from Directors of Fire Emergency Services for the last 5 years?

SHRI ALEIXO REGINALDO LOURENCO EDUCATION LOAN

- 002. WILL the Minister for Education be pleased to state:
 - (a) the number of applicants that have applied for loan from the Government/Education Department from 1st April, 2017 till date;

- (b) the number of applicants that have been granted loan from the Government/Education Department from 1st April, 2017 till date; and
- (c) the details of applicants with name and addresses who have availed the loan from Government/Education Department from 1st April till date?

SHRI ALEIXO REGINALDO LOURENCO <u>ADVERTISEMENTS ON TV, NEWSPAPER, MAGAZINE, SOCIAL</u> <u>MEDIA AND RADIO</u>

- 003. WILL the Minister for Information & Publicity be pleased to state:
 - (a) the details list of expenditure of making advertisement on radio, newspaper and other media for last 2 years (1/4/17 till date)along with title of the advertisement, purpose of the advertisement, expenditure for voice recordings of CM, Ministers etc.;
 - (b) the details of expenditure of making advertisement published on radio, TV, and newspaper along cost of publication, name of channel/newspaper/radio/magazine/etc. along with the purpose of advertisement, stays of payment made, name of advertisement agency etc.; and
 - (c) furnish the spoken dialogues by the ministers and documents sustaining the claims made for each radio advertisement of CM, Ministers ?

SHRI ALEIXO REGINALDO LOURENCO LAND ALLOTTED TO IIT

- 004. WILL the Minister for Education be pleased to state:
 - (a) whether Government of Goa has any plan to allot a land to IIT-Goa. if so, total area to be allotted, probable location/site, area requirement same as/at par with that of other IITs in the nation;
 - (b) if not, whether additional land is required for IIT Goa;
 - (c) whether Goa Government will direct IIT Goa to submit "Green Campus" plan before allocation of land; and
 - (d) furnish in details whether there is any benefits of IIT being in Goa?

SHRI ALEIXO REGINALDO LOURENCO RECORDS OF SCRAP MATERIALS

- 005. WILL the Minister for General Administration be pleased to state:
 - (a) the details of copies of item and year-wise detail statement/records of scrap materials with the General Administration Department since year 2012 onwards till date;

- (b) whether periodical physical verification of such stock done;
- (c) if so copy of the same since the year 2013 indicating name /designation of the officials verified same;
- (d) the item wise and year wise details of scarp materials disposed of, procedure followed, valuation of same at the time of disposal and actual money realized; and
- (e) furnish the copies of noting put up for approving disposal of scrap, quotation received and source of invitation of quotation?

SHRI ALEIXO REGINALDO LOURENCO <u>PERSONS WITH DISABILITY BACKLOG VACANCIES</u>

006. Transferred as Unstarred LAQ No.094 to Social Welfare to be answered on 26/07/2019.

SHRI ALEIXO REGINALDO LOURENCO ICE FACTORY AT DEUSSUA CHINCHINNIM

- 007. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether all permission from the different concerned authorities has been obtained by Ferrao Ice Factory situated at Deussua Chinchinim Salcette before issuing the trade license;
 - (b) the details of all clearance obtained from concerned authorities;
 - (c) copy of trade license issued by Deussua Chinchinim Village Panchayat;
 - (d) furnish the copy of the renewal of trade license if any by the proprietor; and
 - (e) the detail of the source of water used for the ice plant and the NOC given by the village Panchayat; and
 - (f) furnish copies of NOC issued by the Village Panchayat?

SHRI ALEIXO REGINALDO LOURENCO

<u>RRs TO THE POSTS IN THE DIRECTORATE OF EDUCATION</u>

- 008. WILL the Minister for Education be pleased to state:
 - (a) the RRs of each of the posts in the Directorate of Technical Education;
 - (b) if RRs are not been prepared, give the status of preparation of RRs along with relevant file notings and correspondence;
 - (c) clarify if the Principal of Fine Arts College is appointed on temporary basis. If so, the details of number of years he is working on temporary basis and whether he is qualified for the post;
 - (d) the action that has been taken to appoint a permanent principal of Fine Arts College; and

(e) whether any other Principals are appointed in any other professional college in Goa which are either on temporary basis or the principal is not qualified .if so, the details and the steps taken by the Government to correct the same.

SHRI ALEIXO REGINALDO LOURENCO <u>RTI APPLICATIONS RECEIVED BY PANCHAYATS</u>

- 009. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) furnish Panchayat wise details of RTI applications received by Panchayats in the State from 01 April 2017 till date, total number of applications received, number of applications disposed within 30days and number of first appeals filed in each Panchayat;
 - (b) furnish the number of appeals/complaints filed before the State Information Commission against Public Information Officers of Village Panchayats; and
 - (c) the steps taken or proposed to be taken to ensure that RTI Act is implemented by Panchayats in letter and spirit?

SHRI ALEIXO REGINALDO LOURENCO CONSTRUCTION OF NEW BUS STAND

- 010. WILL the Minister for Transport be pleased to state:
 - (a) whether the work of construction of new bus stand for Margao has been assigned to any agency/SPV, if so, the details thereof; and
 - (b) the present status of the work with details of total built up area, estimated cost, the probable dates of tenders, execution and completion ?

SHRI ALEIXO REGINALDO LOURENCO BUDGETARYPROVISION FOR DIRECTORATE OF TRANSPORT

- 011. WILL the Minister for Transport be pleased to state:
 - (a) furnish sub-head wise details of budgetary provision, amounts spent and surplus / deficit for the Directorate of Transport for last three financial years under different sub heads; and
 - (b) whether any performance audit of Directorate of Transport was conducted in last three years, if so, the details thereof ?

SHRI ALEIXO REGINALDO LOURENCO LOANS AND FINANCIAL ASSISTANCE AVAILED BY KTCL

012. WILL the Minister for Transport be pleased to state:

- (a) furnish details of all loans and financial assistance availed by Kadamba Transport Corporation Ltd. (KTCL) from 1st April 2012 till date;
- (b) if so, whether the loans etc. were repaid, if no, the outstanding amount;
- (c) audited balance sheet of KTCL of last five years; and
- (d) the steps taken or proposed to be taken to improve the financial condition and performance of KTCL ?

SHRI ALEIXO REGINALDO LOURENCO APP BASED AND/OR SMS COMPLAINT FACILITY

- 013. WILL the Minister for Transport be pleased to state:
 - (a) whether any app-based and/or SMS complaint facility is operational under Directorate of Transport to enable the public to lodge complaints regarding public transport vehicles;
 - (b) if so, the details thereof and gist of complaints received and action taken thereon in last three years may be furnish; and
 - (c) if no, steps taken or proposed to be taken to start such a facility and to popularize it among the public ?

SHRI ALEIXO REGINALDO LOURENCO <u>ANNUAL STATEMENT OF ASSETS AND LIABILITIES</u>

- 014. WILL the Minister for Transport be pleased to state:
 - (a) furnish annul statement of assets and liabilities submitted by all Deputy Directors of Transport, Asst. Directors of Transport, Motor vehicle Inspectors and Asst. Motor vehicle Inspectors under CCS/ CCA rules in last three years from 2016 till date ;
 - (b) in case any of above officials have not submitted their annual returns, the action taken or proposed to be taken in this regard give details of each such officers; and
 - (c) furnish details of all disciplinary proceedings initiated against officials of Directorate of Transport in last three years and outcome and/or present status in each case?

SHRI ALEIXO REGINALDO LOURENCO (LAMP) FELLOWSHIP SCHEME

- 015. WILL the Minister for Legislative Affairs be pleased to state:
 - (a) whether Government is aware of the "Legislative Assistant to Member of Parliament "(LAMP) fellowship scheme being implemented by Parliament of India for last about eight years,

which gives unique opportunity to youth to be exposed to lawmaking and public policy;

- (b) whether Government is aware that the primary role of a LAMP fellow is to provide research support to her/his MP for their parliamentary work, including framing questions, preparing speeches for zero hour debates, raising matters of public importance, drafting private members bills, inputs for bills, etc.; and
- (c) whether Government has created or intends to create a similar scheme for benefit of students and youth in Goa, if so, furnish the details thereof ?

SMT ALINA SALDANHA <u>SALARY AND ATTENDANCE OF ELECTED MEMBERS OF</u> PANCHAYAT

016. WILL the Minister for Panchayati Raj be pleased to state:

- (a) under the 73rd amendment of the constitution, governance at the local village level happens through the Panchayat, obviously, the Panchayat plays an important role in the local administration of a village, will the Hon. Minister for Panchayat consider making provisions to ensure that the elected panchayat members are paid reasonable salary/emoluments for the time and effort put in by them;
- (b) whether Government will make provision to ensure compulsory attendance of the elected members of the Panchayat at the Gram Sabha meeting wherein important issues are discussed, often in the absence of the ward representative; and
- (c) whether penal action will be taken against those Panchayat members who are found to be absent for two consecutive meetings without sufficient reason?

[LAQ NO. 017 TO 030 DELETED]

SHRI CHURCHILL ALEMAO DILUTED POWERS ALLOTTED TO THE SARPANCH

- 031. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) Whether the Department diluted powers allotted to the Sarpanch in Panchayat Raj Act, copies of the Memorandum/Gazette published by the Department regarding Powers allotted to the Secretary of a Panchayat (2012-2019) may be furnished;
 - (b) whether the Colva Panchayat Secretary deposing applications

within the specific time mentioned in the Panchayat Raj act, for trade licenses or any other matter mentioned under section 68 for permissions and the licensees under section 69,70 and 71 of Panchayat Raj Act, if so, copies of the application, Resolutions of the body meetings and final approval/rejected copies from the year 1996-2019 may be furnished;

- (c) whether the Secretary work on the resolutions taken by the gram Sabha at Colva Panchayat from Jan 2019 till now, if so, provide documents proving so, if no, than the reasons thereof;
- (d) whether the Secretary work on the resolutions taken by the body meeting at Colva Panchayat from Jan 2019 till date, if so, provide documents proving so, if no than the reasons thereof,
- (e) the fees collected as Trade Tax from various hotels in Colva by Colva Panchayat, provide copies from 1996-2019
- (f) the copies of the resolutions, minutes of body meetings at Colva Panchayat from 2012-2019; and
- (g) the copies of the resolutions. Minutes of Gram Sabhas at Colva Village Panchyat from 1999-2019?

SHRI DIGAMBAR KAMAT PRE-PRIMARY SCHOOLS IN THE STATE

- 032. WILL the Minister for Education be pleased to state:
 - (a) the number of pre-primary schools registered with the government during the last 2 years;
 - (b) the details taluka-wise such as name of the school and its location; and
 - (c) the details of guidelines for these school such as fees charged to the students, salaries given to the teaching and non-teaching staff, campus of the school?

SHRI DIGAMBAR KAMAT VARIOUS SCHEMES UNDERTAKEN BY EDUCATION

- 033. WILL the Minister for Education be pleased to state:
 - (a) the number of schemes that have been implemented by the Education Department from 01/01/17 till date;
 - (b) the details of various schemes under Education Act; and
 - (c) the names and addresses of the beneficiary Constituency wise, kind of scheme, date of sanction etc.?

SHRI DIGAMBAR KAMAT CORPORATIONS UNDER EDUCATION DEPARTMENT

034. WILL the Minister for Education be pleased to state:

- (a) the number of corporations which comes under the Education Department, with details like name, date of formation, names and address of the board of directors since 1-4-2012 till date; and
- (b) the number of Advisory Committees/other important Committees that have been formed by the Education Departments since 1-4-2012 till date with details such as name of the committee, purpose for which formed, names and address of the members and copy of reports if any submitted by them?

SHRI DIGAMBAR KAMAT INFRASTRUCTURE GRANTS

- 035. WILL the Minister for Education be pleased to state:
 - (a) whether any infrastructure grants have been given by the Education Department/GEDC to educational institutions since March 2012 till date;
 - (b) if so, furnish details like amount of grants, name of the educational institution, date of sanction, amount paid, etc.; and
 - (c) the number of institutions that have utilized the same and have submitted the utilization certificate with details thereof?

SHRI DIGAMBAR KAMAT

PERMISSIONS TO NEW HIGHER SECONDARY/SCHOOLS

- 036. WILL the Minister for Education be pleased to state:
 - (a) whether any permissions were given to start New Higher Secondary/Schools in the State of Goa from 01/04/2012 till date;
 - (b) furnish details Constituency-wise such as name and address of the New Higher Secondary/School, date of permission, in which discipline, name of the institution given permission names of managing committee member, etc.
 - (c) whether they are running on government property or private property;
 - (d) furnish details of rent paid per month and copy of agreement, name and addresses of the owner of the property; and
 - (e) whether the government has fulfilled the norms having basic amenity for new Higher Secondary/School like toilets, security personnel, clean/hygienic drinking water, electricity, playground, school premises surrounded by compound wall, canteen etc.?

SHRI DIGAMBAR KAMAT INTEREST FREE EDUCATIONAL LOAN IN MARGAO

037. WILL the Minister for Education be pleased to state:

- (a) the number of students that are the beneficiaries of the interest free education loan from Margao Constituency from 01/04/2013 till date;
- (b) the details year-wise such as names and addresses of the students, name and address of the educational institute, amount of loan released and terms of repayment; and
- (c) the number of them that have paid all the instalments with details year-wise?

SHRI DIGAMBAR KAMAT SUSPENSION OF GOVERNMENT SERVANTS

- 038. WILL the Minister for Vigilance be pleased to state:
 - (a) the number of Governmental servants suspended from 01/01/2015 till date with details such as the names of the Government servants, designation at the time of suspension, reasons of suspension and date of suspension;
 - (b) the number of Governments servants reinstate in services from 01/01/2015 till date with names, designation an reasons for reinstatement;
 - (c) furnish copies of file noting recommending the reinstatement by various officials and minister; and
 - (d) the period for which a governments servants can be kept under suspension?

SHRI DIGAMBAR KAMAT

STATEMENT OF ASSETS TO BE FILED BEFORE LOKA YUKTA

- 039. WILL the Minister for Vigilance be pleased to state:
 - (a) the number of public functionaries have filed their assets statement before the Loka-Ayukta since 2014 with details such as names of public functionaries and date of filing assets statement ;and
 - (b) the number of public functionaries have to file the assets statement before Lok-Ayukta as per requirement of the act, with details of those who have not filed the statement ?

SHRI DIGAMBAR KAMAT

GRANTS TO PANCHAYAT IN THE STATE

040. WILL the Minister for Panchayati Raj be pleased to state:

(a) the total number of grants given to Panchayats in the state between 01/04/2015 to 31/03/2016, 01/04/2016 to 31/03/2017 and 01/04/2017, 01/03/2018 and 01/04/2018;

- (b) furnish year wise and Panchayat wise details of grants that have been given;
- (c) the total number of Panchayat that have utilized grants and have furnished the utilization certificate;
- (d) the year wise and Panchayat wise details of utilization certificate with details thereof; and
- (e) whether the Government has taken any measures for imparting the training for implementation of Panchayat grants?

SHRI DIGAMBAR KAMAT

APPEALS FILED BEFORE DY. DIRECTOR OF PANCHAYAT

- 041. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the number of appeals that have been filed before Dy. Director of Panchayat, south against the decision of Panchayat for not issuing Construction Licenses/ Occupancy Certificate/ any other permission from 01/04/2016 till date;
 - (b) the details Panchayat wise of the name of applicant, addresses, the authority before whom the application pending and the date of appeals;
 - (c) the number of appeals that have been decided by the Dy. Director of Panchayat, South, with details such as date of decision, copy of the order name of applicants, addresses and name of Panchayat;
 - (d) the number of appeals that have been rejected by the Dy. Director south with details such as date of rejection, copy of order with reasons therefore, name of applicants, with addresses and the name of Panchayat;
 - (e) the number of Panchayat that have implemented the order of the Dy. Director of Panchayat, South with details therefore; and
 - (f) the number of Panchayat that have not implemented the orders of the Dy. Director South with details and reasons for not implementing the order?

SHRI DIGAMBAR KAMAT <u>APPLICATIONS RECEIVED BY THE PUBLIC INFORMATION</u> <u>OFFICER</u>

- 042. WILL the Minister for Information & Publicity be pleased to state:
 - (a) the details of RTI application received by the Public Information Officer (PIO) of Entertainment Society of Goa (ESG) from April 2012 till date, furnish copies of applications with details such as name of Applicant, date of application and details of information sought etc. may be provided;

- (b) whether the PIO of ESG provided replies to all RTI applications received from April 2012 till date details of replies provided to the RTI applications may be provided;
- (c) whether any applicant appealed before the First Appellate authority of ESG, details of all such applications from April 2012till date ; whether any applicant appealed before the State Information Commissioner , details of all such applications from April 2012 till date; and
- (d) whether the Entertainment Society of the State did not reply to any applications received from April 2012 till date, details of all such applications with reasons of not providing the replies ?

SHRI DIGAMBAR KAMAT <u>TOTAL NUMBER OF VACANT POST IN GOA GOVERNMENT</u> <u>INCLUDING CORPORATION</u>

- 043. WILL the Minister for Personnel be pleased to state:
 - (a) the number of vacant post are existing as on date in various Department of Goa Government including Government Corporations;
 - (b) furnish the Department wise details such as name of the vacant post, date on which the post fell vacant;
 - (c) the reasons for not filling up the post in time;
 - (d) furnish the details, the total number of post have lapsed as on date and the number of posts have been revived as on date; and
 - (e) whether the Government is aware that all the Department are suffering because of not filling up of all these posts?

SHRI DIGAMBAR KAMAT

STRENGTH OF STAFF OF MINISTER

- 044. WILL the Minister for General Administration be pleased to state:
 - (a) the strength of staff sanctioned for the office of the Chief Minister, Ministers and Leader of Opposition;
 - (b) the details such as names of the person working, date of posting, designations, salary drawn with their qualification; and
 - (c) the total number of employees are Government employees and the
 - (d) the number who are on contract basis, tenure basis, with details thereof?

SHRI DIGAMBAR KAMAT

APPOINMENT OF CONSULTANTS

045. WILL the Minister for General Administration be pleased to state:

- (a) the Consultants that have been appointed by the Government for undertaking various works in different Department; and
- (b) Furnish the details department-wise with name of consultants, addresses, date purpose for which appointed and progress achieved till date and expenditure incurred on each one of them?

SHRI DIGAMBAR KAMAT

NON PLANWORKS UNDERTAKEN BY WATER RESOURCES

- 046. WILL the Minister for Water Resources be pleased to state:
 - (a) the number of non-plan works that have been tendered by the Government from 01/04/2016 till date;
 - (b) the details of these work such as name of the work, name of the division, estimate amount, date of work order, copy of work order, name and addresses of the contractor; and
 - (c) the present status of each work till date?

SHRI FRANCISCO SILVEIRA GRANTS TO SOLVE GARBAGE PROBLEM

- 047. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether the special grants are provided to solve the garbage problems of different Village Panchayats of St. Andre Constituency, if so, the amount of grant disbursed;
 - (b) whether each Panchayats has acquired land for dumping and segration of garbage; and
 - (c) whether the Government has any proposal to solve the garbage problem of the Panchayats of St. Andre Constituency?

SHRI FRANCISCO SILVEIRA

GRAM PANCHAYAT DIVISION BINDING ON PANCHAYAT BODY

- 048. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the powers that are given to the Gram Sabha by the Panchayat Act; and
 - (b) whether the Resolution passed by the Gram Sabha are binding on the Panchayat body?

SHRI FRANCISCO SILVEIRA

BORE WELLS IN ST. ANDRE

- 049. WILL the Minister for Water Resources be pleased to state:
 - (a) the number of bore wells dug up in St. Andre Constituency since 2012;

- (b) furnish details like names of villages where the bore well are located;
- (c) the number of private bore wells dug up in St. Andre Constituency; and
- (d) whether the Government ensures that ground water is not depleted by permitting digging of bore wells?

SHRI FRANCISCO SILVEIRA

PROPOSAL FOR FISH STALLS

- 050. WILL the Minister for Fisheries be pleased to state:
 - (a) whether the Government has any proposals to open fish Stalls in the various markets in St. Andre Constituency to supply fresh, cheap and non-formalined fish to people; if so, the details thereof; and
 - (b) whether the Government propose to promote fresh water fish breeding in the State on a large scale to supply fish during the ban period of fishing; if so, the details thereof?

SHRI FRANCISCO SILVEIRA MAINTENANCE/CONDITION OF K.T.C

- 051. WILL the Minister for Transport be pleased to state:
 - (a) the number of buses in working condition with K.T.C since 2012;
 - (b) the number of buses under repairs as of date;
 - (c) the number of buses unserviceable or scrapped as of date; and
 - (d) whether there is any proposal to purchase additional buses during this financial year, if so, the details thereof?

SHRI FRANCISCO SILVEIRA <u>K.T.C BUS SERVICE FROM OLD GOA TO PILLAR AND VICE</u> VERSA

- 052. WILL the Minister for Transport be pleased to state:
 - (a) whether the K.T.C will propose to start a bus service from Old Goa to Pillar/Panaji via Dongri-Neura and vice versa as there is lack of Transport facilities on this route; and
 - (b) whether the Government proposes the bus service on this route on trial basis, as this is demanded by the people of Dongri and Neura, if so, furnish details?

SHRI FRANCISCO SILVEIRA

PRIMARY SCHOOLS

053. WILL the Minister for Education be pleased to state:

- (a) the number of Government Primary Schools have been closed during this Academic year, give details village-wise;
- (b) whether the Government has made any efforts to find out the declining number of students in Government Primary Schools; and
- (c) whether the Government implement new schemes to attract more students seeking admission in Government Primary Schools?

SHRI FRANCISCO SILVEIRA

IMPROVEMENT OF INFRASTRUCTURE OF IN THE PRIMARY SCHOOL

- 054. WILL the Minister for Education be pleased to state:
 - (a) whether the Government has any plan to improve the infrastructure of Government Primary Schools;
 - (b) whether the Government provides sports equipment to the Government Primary Schools;
 - (c) the number of Government Primary School in Goa having playground facilities, with details village-wise; and
 - (d) whether the Government will make any efforts to provide the same so that the strength of students in Government Primary Schools does not dwindle if playgrounds are not available?

[<u>056 & 057 DELETED]</u>

SHRI ISIDORE FERNANDES

PROPOSAL OF GOA PANCHAYAT

- 058. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether it is fact that there is proposal regarding the Goa panchayat (staffing, pattern, scales of pay, and mode of recruitment of Panchayat staff and common cadre for panchayat staff) is under consideration; and
 - (b) if so, furnish the details thereof?

SHRI ISIDORE FERNANDES

PROBLEM DUE TO STRAY CATTLE

- 059. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether it a fact that it is a mandate of local bodies as per the provision exist under section 112(A) of Goa Panchayat Raj Act 1993 the cattle pounds to be maintained by Panchayats;
 - (b) if so, whether Government is aware of the problem faced by the public/pedestrian/vehicular traffic due to stray cattle at curve

near shristhal bus stop in Village Panchayat Shristhal, Canacona; and

(c) if so, the steps Government intend to take to solve the above issue?

SHRI ISIDORE FERNANDES <u>WEIGHING BRIDGE AT ENTRY/CHECK POST, POLLEM,</u> <u>CANACONA</u>

060. WILL the Minister for Transport be pleased to state:

- (a) whether it is fact that there is no weighing bridge at Pollem check post in Canacona Taluka;
- (b) if so, the manner weight of overloaded trucks or heavy vehicles are checked at the entry point;
- (a) if the weight is checked at nearest weigh bridge;
- (b) if so, furnish the name or enterprise with address where the weighing of vehicles load is done; and
- (c) whether the Government intend to construct a weighing bridge at entry/check post, Pollem, Canacona?

SHRI NILKANT HALARNKAR <u>CHALLANS ISSUED AT DODAMARG CHECK POST</u>

- 061. WILL the Minister for Transport be pleased to state:
 - (a) the number of challans issued at Dodamarg R.T.O. check post from March 2019 to May 2019;
 - (b) the amount of revenue collected during the above period; and
 - (c) the names of the R.T.O. Officers who issued the challans at Dodamarg Check post during the above period?

SHRI NILKANT HALARNKAR <u>NOCs ISSUED IN CRZ PROPERTIES</u>

- 062. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the number of licensees/NOC's issued in CRZ properties; and
 - (b) the number of notices served for encroaching on CRZ to the Hotels/Restaurants?

SHRI NILKANT HALARNKAR

ACTION ON V.P. SECRETARY

063. WILL the Minister for Panchayati Raj be pleased to state:

- (a) whether any action is taken on the V.P. Secretary with regards to letter dated 27/Feb/2019 (Ref no. TH/ML/35/2019) (inwarded on the date 01/03/2019 at the Directorate of Panchayats);
- (b) whether memorandum is issued to the said Secretary; and
- (c) whether any information is gathered related to this complaint?

SHRI NILKANT HALARNKAR WORKS APPROVED IN BARDEZ TALUKA

- 064. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the number of works approved in Bardez Block;
 - (b) whether works approved under post factor in Bardez Block; and
 - (c) if so, the details, Constituency-wise along with name of work and panchayat-wise?

SHRI NILKANT HALARNKAR

DIESEL SUBSIDY

065. WILL the Minister for Fisheries be pleased to state:

- (a) whether diesel subsidy for members of Mandovi Society was stopped for the last 2 years; and
- (b) if so, furnish the names of trawler owners/members of Mandovi Society whose subsidy was stopped with valid reason?

SHRI NILKANT HALARNKAR FISHING TRADERS AT MALIM JETTY

- 066. WILL the Minister for Fisheries be pleased to state:
 - (a) the number of fishing traders at Malim Jetty;
 - (b) number of fishing traders who are Goans;
 - (c) whether stalls are auctioned or allotted by lots;
 - (d) the criteria for allotment of lots or auction of spaces/stalls; and
 - (e) the names of the registered allottees?

SHRI NILKANT HALARNKAR VACANCIES OF B.ED GRADUATES IN GOVERNMENT AND <u>AIDED SCHOOLS</u>

067. WILL the Minister for Education be pleased to state:

- (a) the number of B.Ed. graduates passed out for the last 3 years, furnish institution-wise and subject-wise details;
- (b) the number of vacancies in Government and Aided Schools for the last 3 years;

- (c) the number of vacancies that have been filled in Government and Aided Schools;
- (d) the number of B.Ed. graduates awaiting for employment, whether there is any petition by the unemployed B.Ed. graduates; and
- (e) if so, whether the Government has any solution into this grievance?

SHRI NILKANT HALARNKAR

D.ED GRADUATES

068. WILL the Minister for Education be pleased to state:

- (a) the number of D.Ed. graduates passed out for the last 3 years; furnish institution-wise and subject-wise details;
- (b) the number of vacancies created in Government and Aided Schools;
- (c) the number of vacancies that have been filled in Government and Aided Schools;
- (d) the number of D.Ed. graduates awaiting for employment, whether there is any petition by the unemployed D.Ed. graduates; and
- (e) if so, whether the Government has any solution into these grievance?

SHRI NILKANTH HALARNKAR

UNEMPLOYMENT OF B.E GRADUATES IN THE STATE

- 069. WILL the Minister for Education be pleased to state:
 - (a) furnish institution wise and subject-wise details of the number of Bachelors of engineering passed out for last 3 years both in Government and Private Colleges separately;
 - (b) the number of vacancies created in Government and Private sector in the field of engineering;
 - (c) the number of unemployed B.E graduates in Goa; and
 - (d) the steps taken to overcome the unemployment amongst B.E graduates?

SHRI NILKANTH HALARNKAR SCHEMES FOR FISHERMEN

070. WILL the Minister for Fisheries be pleased to state the details of the number of schemes available for fishermen community under State Government and Central Government?

SHRI NILKANTH HALARNKAR

SCHEMES FOR FISHERMEN COMMUNITY TO CONSTRUCT HOUSES

- 071. WILL the Minister for Fisheries be pleased to state:
 - (a) whether there are any Central Government Schemes for fishermen community to construct houses; if so, the details of the proposals pending if any; and
 - (b) whether any land acquisition process has been taken up for these purpose?

SHRI NILKANTH HALARNKAR

PANCHAYAT SECRETARIES IN BARDEZ TALUKA

- 072. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the panchayat-wise names of V.P Secretaries working in Bardez Taluka (Panchayat Wise);
 - (b) the names of V.P Secretaries working for more than 3 year in one Panchayat;
 - (c) the purpose of retaining the Secretary for more than 3 years; and
 - (d) the names of Secretaries having more than 3 complaints made by public?

SHRI NILKANTH HALARNKAR

COMMON CADRE FOR PANCHAYAT STAFF

- 073. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether common cadre process for Panchayat staff is completed;
 - (b) whether their transfer is restricted within the block or district;
 - (c) whether their seniority will be maintained as per the Goa Government Policy; and
 - (d) furnish date of commencement of this common cadre transfer Policy?

SHRI NILKANTH HALARNKAR JUNIOR ENGINEERS WORKING AT MAPUSA BLOCK

- 074. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the details of number of Junior Engineers working at Mapusa Block along with the names and addresses;
 - (b) the details of Panchayats allotted to each Junior Engineer; and
 - (c) whether there is time limit to expedite the proposed work?

SHRI PRASAD GOANKAR <u>METRIC/POST-METRIC SCHOLARSHIP</u>

075. Transferred as Unstarred LAQ No.095 to Tribal Welfare to be answered on 24/07/2019.

SHRI PRASAD GAONKAR HARNESS CASES PENDING FROM SANGUEM CONSTITUENCY

- 076. WILL the Minister for Personnel be pleased to state:
 - (a) the number of harness cases pending from Sanguem Constituency till date;
 - (b) furnish details such as name and address; and
 - (c) whether the Government will consider such cases on urgent basis?

SHRI RAVI NAIK <u>FUNDS RECEIVED UNDER SWATCH BHARAT MISSION</u>

- 077. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the total funds received by the Panchayat bodies under Swatch Bharat Mission; furnish details Panchayat-wise since 2014 till date;
 - (b) furnish year-wise and Panchayat-wise details of the projects implemented by local bodies since 2014 till date under Swatch Bharat Mission with their current status;
 - (c) furnish details of individual toilets built through the Swatch Bharat Mission in Curti Khandepar Panchayat-wise from 2014 till date; and
 - (d) furnish details of public toilet built through the Swatch Bharat Mission in curti Khandepar Panchayat area since 2014 till date ?

SHRI RAVI NAIK

PRIVATE CEMETARIES IN THE PANCHAYAT JURISDICTION

- 078. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) whether the Department keeps track on number of private cemeteries in the Panchayat jurisdiction;
 - (b) if so, furnish Panchayat-wise details of Public and Private cemeteries in Ponda Taluka;
 - (c) whether the Department grants any funds to private cemeteries for their maintenance; and
 - (d) if so, the details of grants awarded to private cemeteries?

SHRI RAVI NAIK

SCHEME FOR SUPPLY OF BIO-TOILETS

- 079. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) furnish details of scheme for supply of Bio-toilets;
 - (b) the present status of scheme for supply of Bio-Toilets;
 - (c) whether the Government has started to implement the scheme in Panchayat jurisdiction;
 - (d) if so, give Panchayat-wise details of application received for Bio-Toilets till May 2019 with name of applicant, address, Panchayat, current status in Ponda Taluka; and
 - (e) the details of individual toilets constructed through Panchayat in Ponda Taluka since 2012 till date?

SHRI RAVI NAIK

PROPOSAL OF ADMINISTRATIVE REFORMS

- 080. WILL the Minister for Administrative Reforms be pleased to state:
 - (a) the list of administrative reforms proposed since April, 2017 till date; and
 - (b) the status of implementation of administrative reforms?

SHRI RAVI NAIK

ADMISSION FOR STUDENTS PASSING GOA BOARD EXAMINATION

- 081. WILL the Minister for Education be pleased to state:
 - (a) the taluka-wise and year-wise details of number of students who have cleared Secondary School Board Exams under Goa Board since 2012;
 - (b) the taluka-wise and year-wise details of number of seats available for Higher Secondary Streams of Science, Arts, Commerce and Vocational since 2012;
 - (c) the taluka-wise and year-wise details of number of students who have cleared Higher Secondary School Board Exams under Goa Board since 2012;
 - (d) the taluka-wise and year-wise details of number of seats available for under graduate degree courses such as B.Sc, B.A., B. Com etc. since 2012;
 - (e) the taluka-wise details of number of seats available for Diploma courses since 2012;
 - (f) whether Government has taken steps to ensure admission for the students who have cleared supplementary held for SSC and HSSC Board examinations; and

(g) if so, furnish details of the steps and furnish copies of letter or notification sent to the Higher Secondary's and Colleges in this regard?

SHRI RAVI NAIK <u>AMOUNT OF FINES COLLECTED AND NEW VEHICLES</u> <u>REGISTERED</u>

082. WILL the Minister for Transport be pleased to state:

- (a) the year-wise details of number of licenses issued, (heavy, Commercial, Light, Motorcycle with gear and without gear) since 2017 in Ponda Taluka;
- (b) the year wise details of number of licenses suspended / cancelled for traffic violation since 2017 in Ponda Taluka;
- (c) the month-wise number of vehicles fined through Traffic Sentinel Scheme in Ponda Taluka since 2018; and
- (d) the constituency-wise details of number of vehicles registered heavy, commercial, light, motorcycle with gear and without gear since 2017?

SHRI RAVI NAIK

ASSETS & LIABILITIES OF KTC

- 083. WILL the Minister for Transport be pleased to state:
 - (a) the total revenue earned by the KTC since 2012 till date;
 - (b) furnish year-wise details of the revenue earned through bus transport, parcel service, letting shops on rent / lease etc.;
 - (c) the expenditure made by the KTC since 2012 till date;
 - (d) furnish details of loan taken by KTC since 2012 till date;
 - (e) furnish details of assets owned by KTC with their valuation; and
 - (f) furnish the details of expenditure of KTC for the year 2018-2019?

SHRI RAVI S. NAIK

HATCHERY UNITS IN THE STATE

084. WILL the Minister for Fisheries be pleased to state:

- (a) the total number of fish hatchery/prawn hatchery units in the State;
- (b) the details of the above units and location of each; and
- (c) the details of the total revenue generated by sale of fish through these units?

SHRI RAVI S. NAIK

DETAILS OF WORKS PROPOSED BY LOCAL MLA OF PONDA

085. WILL the Minister for Water Resources be pleased to state:

- (a) the details and present status of the works proposed by local MLA of Ponda since 2017 till date; and
- (b) the details of the above proposed works which are pending since 2017, and the reasons for pendency?

SHRI RAVI S. NAIK

SCHEMES FOR PRESS REPORTERS

086. WILL the Minister for Information and Publicity be pleased to state:

- (a) the details of all schemes available for Press Reporters;
- (b) the list of all proposals made by the Press or its Association to the Government and the present status of each proposal; and
- (c) the scheme wise details of applications pending under each scheme?

SHRI RAVI S. NAIK INSPECTIONS OF SCHOOLS, HIGHER SECONDARY SCHOOLS AND COLLEGES

- 087. WILL the Minister for Education be pleased to state:
 - (a) whether the Government conducts annual inspections of Schools, Higher Secondary Schools and Colleges affiliated to Goa Board, Goa University;
 - (b) if so, the number of Schools, Higher Secondary Schools and Colleges inspected in the year 2018-19;
 - (c) whether any School, Higher Secondary School or College was not inspected in the year 2018-19; and
 - (d) if so, the details of the institution such as name, address and the reasons for not inspecting the same?

SHRI WILFRED D'SA

PROPOSALS IN NUVEM CONSTITUENCY

- 088. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the details of proposals received from Nuvem Constituency from 1.4.2017 to 15.6.2019;
 - (b) the present status of proposal for construction of Community Hall, Football Ground and Stadium at Verna in Nuvem Constituency

vide GSIDC's letter No. GSIDC/Engg/Works/933/7014 dated 19/02/2018, to the Director of Panchayat; and

(c) the present status of proposal for renovation/extension of the existing Panchayat Ghar of V.P. Nuvem, Salcete under Tribal funds vide Ref. No. VP/NUV/2017-18/368 dated 7.9.2017 sent by B.D.O. Salcete?

SHRI WILFRED D'SA <u>PANCHAYAT SECRETARIES POSTED AND TRANSFERRED IN</u> NUVEM CONSTITUENCY

- 089. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the criteria adopted for transfer of Panchayat Secretaries;
 - (b) the details of Panchayats Secretaries transferred in Nuvem Constituency from 1/04/2017 to 25/6/2019 with details such as;
 (i) name of the Secretaries,
 - (ii) name of The Panchayat holding charge;
 - (iii) name of the Panchayats where he is transferred;
 - (iv) reason for transferred;
 - (c) the details of number of Panchayats Secretaries holding additional charges with name of Secretaries and Panchayats;
 - (d) whether B.D.O. is issuing transfer orders under pressure from higher authorities;
 - (e) if so, the details thereon; and
 - (f) if not, the criteria to be followed for transferring Panchayats Secretaries ?

SHRI WILFRED D'SA

TRADE LICENSES ISSUE BY PANCHAYATS IN NUVEM CONSTUTUENCY

- 090. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the procedure to issue trade license;
 - (b) whether trade licenses can be issued without placing before Panchayats meeting;
 - (c) the details with copy of trade license issued by Panchayats in Nuvem Constituency; and
 - (d) the Panchayats resolution thereof if any?

SHRI WILFRED D'SA <u>VACANT AND LAPSED POSTS IN WATER RESOURCES</u> <u>DEPARTMENT</u>

091. WILL the Minister for Water Resources be pleased to state:

- (a) the details of vacant and lapsed post not filled up till 15/06/2019 in the Water Resources Department such as regular and work charged;
- (b) the details with designation, division/head office etc.
- (c) whether any proposal is submitted to regularize the lapsed post;
- (d) if so, the details thereof;
- (e) if not, the reason therefore;
- (f) whether the Government has taken any steps to fill up the vacant post;
- (g) if so, the details thereof; and
- (h) if not, the reasons thereof?

SHRI WILFRED D'SA

BIO-DIGESTER TOILETS NUVEM CONSTITUENCY

- 092. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the details of application form received for purchase of Bio-Digester toilets under Swachh Bharat Mission in Nuvem Constituency;
 - (b) the details Panchayat-wise of such as name, address and date of applications;
 - (c) the details of payment made by applicants for Bio Digester Toilets in Nuvem Constituency Panchayats-wise;
 - (d) the details of name identified by surveyor for Bio Digester Toilet in each Panchayats in Nuvem Constituency;
 - (e) whether the agency appointed has issued/installed any Bio-Digester Toilet o the beneficiaries;
 - (f) if so, the details thereof;
 - (g) if not, reason therefore; and
 - (h) the details of name approved with address by the Directorate of Panchayats for supply, installation of Bio-Digester Toilet in Nuvem Constituency?

SHRI WILFRED D'SA <u>BIO-DIGESTER TOILETS APPROVED BY DIRECTOR OF</u> <u>PANCHAYAT</u>

- 093. WILL the Minister for Panchayati Raj be pleased to state:
 - (a) the details of specification of Bio-Digester Toilets approved by Director of Panchayat;
 - (b) the details of work tender, and work orders issued for purchase of Bio-Digester Toilet;

- (c) the copy of administrative approval, technical sanction, tender order, technical specification and work order issued;
- (d) the cost of one Bio-Digester Toilet for supply and installation under Swatch Bharat Mission;
- (e) whether the payment will be made by State Government or Central Government; and
- (f) the details of the procedure followed to appoint the agency/contractor for supply, installation of Bio Digester Toilet under Swatch Bharat Mission in the State?

SHRI WILFRED D'SA

SCHEMES WITH THE DIRECTORATE OF FISHERIES

- 094. WILL the Minister for Fisheries be pleased to state:
 - (a) the details of schemes with the Directorate of Fisheries;
 - (b) the details of the subsidy given to Trawler owners for the period from 1/4/2018 to 31/3/2019;
 - (c) the details of subsidy paid to each owner of Trawler; and
 - (d) the details of procedure for obtaining license for Trawler, fishing boats, fishing nets etc.?

SHRI WILFRED D'SA

K.T.C. BUSES

- 095. WILL the Minister for Transport be pleased to state:
 - (a) the details of Kadamba buses purchased from 1.04.2017 to 15.06.2019;
 - (b) the details of Kadamba buses not working/scrapped from 1.04.2017 to 15.06.2019;
 - (c) the details of routes where Kadamba buses stopped plying due to shortage of buses; and
 - (d) the details of expenditure incurred for maintenance/repair of Kadamba buses for the year 2017 -2018, 2018-2019?

SHRI WILFRED D'SA

FUND ALLOCATION FOR MAINTEINANCE WORK

- 096. WILL the Minister for Water Resources be pleased to state:
 - (a) the financial powers for approval of works tendered;
 - 1. Finance Department
 - 2. Minister for Water Resources,
 - 3. Chief Engineers,
 - 4. Superintendent Engineers,
 - 5. Executive Engineers,
 - 6. Assistant Engineer ;

- (b) whether provision is made to allocate separate funds for maintenance works in case of emergency/disaster/flooding;
- (c) if so, the details thereof; and
- (d) if not, the measures Government intends to take to protect damaged sluice gates to protect Agriculture fields in case of emergency?

SHRI WILFRED D'SA

POPULATION CENSUS

097. WILL the Minister for Panchayati Raj be pleased to state:

- (a) the criteria for increasing wards in Village Panchayat area with details;
- (b) the details of population wards wise of Village Panchayat Nagoa; and
- (c) the details of temporary residents residing within the jurisdiction of Village Panchayat Nagoa?

SHRI WILFRED D'SA

CONSELLING IN SCHOOLS

- 098. WILL the Minister for Education be pleased to state:
 - (a) the details of the counselors appointed from 01.04.2016 to 15.06.2019;
 - (b) the details with name and address;
 - (c) whether schools are provided with counselors ;if so the name of Schools with address;
 - (d) if not, the reason thereof;
 - (e) whether the Government has appointed surveillance system/security to girls schools in the State;
 - (f) if so, the details thereof; and
 - (g) if not, the reasons thereof?

SHRI WILFRED D'SA

M.M. LOGISTICS AND M.P. ENGINEERS

- 099. WILL the Minister for Water Resources be pleased to state:
 - (a) the details of work order issued from 01.04.2010 to 15.06.2019;
 (i)M.M. Logistics –Class III;
 (ii)M/S M.P. Engineers- Class III;
 - (b) whether the works are completed by M/S M.M. Logistics and M/S M.P. Engineers within the time period with details thereof;

- (c) the works not completed by M/S M.M. Logistics and M/S M.P. Engineers with details thereof; and
- (d) the details of the Licenses of M/S M.M. Logistics and M/S M.P. Engineers?

SHRI NILKANTH HALARNKAR <u>CASES REGISTERED BY ANTI CORRUPTION BUREAU</u>

- 100. WILL the Minister for Vigilance be pleased to state:
- (a) the number of cases registered against persons caught red handed accepting bribe from 01.01.2012 till date by ACB team;
- (b) the details of each offence such as name, nature of offence with departmental action taken by the Government and punishment recommended;
- (c) the number and name of person dismissed from service with Departmental Inquiry pending for Order; and
- (d) the number of police personnel caught red handed accepting bribe in the year 2013 and status of their Departmental Inquiry Report with name and designation of Officers conducting or conducted the Departmental Inquiry?

SHRI ISIDORE FERNANDES <u>IDENTIFICATION OF GARBAGE DUMPING SITES IN</u> PANCHAYAT AREAS

- 101. WILL the Minister for Panchayati Raj be pleased to state:
- (a) whether it is fact that many Panchayats in Goa does not follow garbage dumping/collection norms and garbage is dumped at roadside/hillocks of various Panchayats;
- (b) if so, the step the Government has taken to stop dumping of garbage; and
- (c) if not, whether the Government will conduct survey in each Panchayat of Goa to identity the site for garbage dumping?

SHRI ALEIXO REGINALDO LOURENCO <u>STAFF OF GOA ELECTRONICS</u>

- 102. WILL the Minister for Transport be pleased to state:
- (a) the details of the staff of the Goa Electronics Ltd., presently deployed at various offices of the Transport Department and the

reasons therefor;

- (b) furnish copies of the correspondence in the matter exchanged with Transport Department and orders issued for such staff;
- (c) whether it is a fact that amount of fees towards Citizen Service Center services collected by the said staff is credited to the a/c of the Goa Electronics Ltd.; and
- (d) if so, the reasons therefor?

SHRI ALEIXO REGINALDO LOURENCO <u>FEES PAID TO ADVOCATES</u>

- 103. Will the Minister for Water Resources be pleased to state:
 - (a) furnish the details such as names and addresses of Advocates appearing in Mhadei case before Mhadei Tribunal in Delhi/Supreme Court etc. from 01-01-2014 till date, including their date of appointment, fees charged by each of them etc.;
 - (b) furnish the details of payments made to each one of them from 01-01-2014 till date including number of appearances and amount paid to them;
 - (c) the total expenditure spent on their travelling and accommodation in Delhi;
 - (d) furnish the details such as number of trips to Delhi by each one of them;
 - (e) the total expenditure spent on travelling on each of them; and
 - (f) the total number of days of stay in Delhi and amount spent on accommodation?

ASSEMBLY HALL PORVORIM, GOA 27TH JUNE, 2019

NAMRATA A. ULMAN OFFICIATING SECRETARY, LEGISLATURE